GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5624 TO BE ANSWERED ON 04TH APRIL, 2025

BIFURCATION OF FUNDS UNDER NATIONAL HEALTH MISSION

5624. SHRI ANTO ANTONY:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government provided the State-wise bifurcation of funds allocated and disbursed under National Health Mission (NHM) during the last three years along with the utilization percentage for each State and if so, the details thereof in this regard;
- (b) the proportion of the total NHM budget allocated specifically for ASHA worker incentives in Kerala for the financial year 2023-24 along with the manner in which it compares to previous years; and
- (c) the total pending amount to be disbursed to Kerala under NHM along with the expected timeline for its release?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare is implementing National Health Mission. Under National Health Mission (NHM), funds are released to the States/UTs including Kerala under Flexible Pool on a lump sum basis to provide greater flexibility to States/UTs to utilize the funds as per their felt need and priorities, hence no separate funds released to the States/UTs for ASHA Activities.

Release of funds under NHM is subject to compliance by States/UTs of the guidelines prescribed in this regard by Department of Expenditure, Ministry of Finance. The State/UT-wise Central Release and Expenditure under the National Health Mission (NHM) from the FY 2021-22 to FY 2023-24 is at Annexure.

Further, Public Health is a State subject and the responsibility of delivery of healthcare services to the public lies with State Government including release of the share of incentive for ASHA workers. The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen their public healthcare system based on the requirements posed by the States/UTs including Kerala in their State Programme Implementation Plans (SPIPs) and within the overall resource envelope. The number of approvals granted to each State is referenced in the Record of Proceedings (RoPs) available at the below mentioned link:

https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744

The details of SPIP Approvals and Expenditure for ASHA workers under the National Health Mission (NHM) from the FY 2021-22 to FY 2023-24 to the State of Kerala is as follows:

(Rs. in Lakhs)

Financial Year	SPIP Approvals	Expenditure		
2021-22	1,675.38	1,501.01		
2022-23	8,780.07	7,868.19		
2023-24	8,780.07	6,819.57		

Note:

- 1. The above information is as per FMR submitted by State and is provisional.
- 2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.

Annexure

State/UT-wise Central Release & Expenditure under National Health Mission for the FY 2021-22 to FY 2023-24

Rs. In Crore

S. No.	Name of the State/UT	2021-22		2022-23		2023-24	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	43.68	31.20	45.26	42.28	37.84	40.71
2	Andhra Pradesh	1,199.37	2,448.67	1,489.45	1,914.34	1,096.01	2,436.62
3	Arunachal Pradesh	188.53	248.51	233.82	424.78	404.55	399.44
4	Assam	1,955.93	2,194.36	1,981.83	2,307.00	2,257.06	2,626.87
5	Bihar	1,748.76	1,905.35	1,586.57	3,717.81	2,032.95	4,010.97
6	Chandigarh	17.47	26.86	38.09	26.98	30.58	31.85
7	Chattisgarh	969.61	1,833.45	1,195.08	2,152.45	875.80	1,743.79
8	Dadra & Nagar Haveli and Daman & Diu	38.59	45.02	58.28	41.61	39.92	41.96
9	Delhi	127.37	237.79	35.15	298.11	150.54	338.41
10	Goa	26.01	60.56	55.42	84.64	48.97	82.44
11	Gujarat	1,094.48	1,835.81	1,120.06	2,292.35	1,506.96	3,672.25
12	Haryana	577.07	879.91	681.21	1,185.43	524.01	998.80
13	Himachal Pradesh	555.09	525.09	494.65	567.83	470.36	700.67
14	Jammu & Kashmir	459.10	779.61	651.52	917.02	805.22	956.95
15	Jharkhand	640.18	1,176.55	810.30	1,495.17	958.06	1,968.70
16	Karnataka	1,274.71	2,200.92	1,246.67	2,376.94	1,187.60	2,272.27
17	Kerala	771.47	1,230.96	1,036.76	1,592.96	189.15	1,069.42
18	Ladakh	44.79	62.81	94.95	109.67	120.44	119.67
19	Lakshadweep	8.41	7.26	9.97	9.29	3.79	7.10

20	Madhya Pradesh	2,295.66	3,714.92	2,582.10	4,489.15	2,545.68	5,079.18
21	Maharashtra	1,769.67	4,227.31	2,187.13	4,501.75	2,729.30	5,001.70
22	Manipur	95.59	154.09	61.40	214.69	169.12	159.32
23	Meghalaya	282.46	227.08	261.56	319.08	261.39	305.83
24	Mizoram	93.82	153.16	111.82	135.33	134.42	148.29
25	Nagaland	126.66	192.16	91.38	161.93	184.84	196.69
26	Odisha	1,263.07	2,587.72	1,284.69	3,402.50	1,901.77	2,868.83
27	Puducherry	21.33	46.36	20.73	48.51	30.80	45.74
28	Punjab	349.21	918.96	448.89	1,054.39	91.49	1,201.21
29	Rajasthan	1,924.95	3,230.01	1,460.80	3,726.21	2,785.46	4,350.63
30	Sikkim	51.86	46.06	73.30	88.69	68.17	55.69
31	Tamil Nadu	1,631.91	3,039.39	1,652.24	3,191.84	1,996.06	2,957.57
32	Telangana	725.67	1,556.65	683.77	2,062.93	564.93	1,001.75
33	Tripura	217.95	237.24	231.90	287.20	264.31	277.62
34	Uttar Pradesh	3,235.46	6,210.20	5,133.59	8,828.29	4,928.14	9,044.22
35	Uttarakhand	553.47	606.07	505.01	647.13	711.33	709.79
36	West Bengal	1,654.26	2,229.46	1,252.32	3,509.86	890.42	2,817.75

Note:

- 1) The above releases relate to Central Govt. Grants & do not include State share contribution.
- 2) The above information is as per the available Financial Management Reports submitted by State/UTs and is provisional.
- 3) Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.
